

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SHREE BHAWANI PAPER MILLS LIMITED Date of Commencement of Liquidation: 07-07-2021; List of Stakeholders as on Date: 10-09-2021; Name of IP: Ms. Anju Agarwal; Process Number: 1; Last 5 digit of registration number: 10213

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|--------------|---|----------------------------|-------------------|----------------------------|-------------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | | | 43070035 | 0 | 0 | 0 | NA |
| 2 | Liquidation costs incurred till date | | | | 657951 | 0 | 0 | 0 | NA |
| 3 | Secured financial creditors | 2 | 5312382882 | 2 | 5312382882 | 0 | 0 | 0 | Annexure 3 |
| 4 | Unsecured financial creditors | 14 | 232438967 | 14 | 229180786 | 0 | 3258180.76 | 0 | Annexure 4 |
| 5 | Operational creditors (Workmen) | 141 | 33879528 | 141 | 33350748 | 0 | 528781 | 0 | Annexure 5 |
| 6 | Operational creditors (Employees) | 127 | 56294735 | 126 | 52094856 | 0 | 4199880 | 0 | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 3 | 148245754 | 3 | 148244118 | 0 | 1636 | 0 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 51 | 182162069 | 51 | 125576642 | 0 | 56585427 | 0 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 00 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| Total | | 338 | 5965403935 | 337 | 5944558018 | 0 | 64573904.76 | 0 | |